

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

C.P (IB).No. 286/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M.

Name of the Company Under Section		Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt Ltd		There were
		9 IBC VIII ALTOLD WILLOWS TO HAVE A DOWN TO THE		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

2. SAMIT RUDRA } ADVOCATE OPERATIONAL CREDITOR N. MISTY 1/8/17

01 08 2017 - CP(IB) No.286/KB/2017 - Pushkar Impex Pvt. Ltd. Vs. Diamond Polymers Pvt. Ltd.

## ORDER

Ld. Lawyers on behalf of the operational creditor as also corporate debtor are present.

Ld. Lawyer on behalf of corporate debtor fairly admitted the claim of operational creditor and has no objection if the C.P. is admitted and I.R.P appointed.

Order reserved.

MANORAMA KUMARI MEMBER(J)